

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 125
Appeal No. 80/252/ND/2021

IN THE MATTER OF:

NC Hospitals Pvt. Ltd.

... Appellant

Vs.

ROC &Ors.

... Respondent

Order under Section 252.

Order delivered on 15.07.2021

Coram:

SHRI P. S. N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the ROC : Ms. Sweety Kumar, AROC

For the ITD :

ORDER

Heard the submissions made by Authorised Representative. The Authorised Representative has submitted that Counsel appearing in this matter is not available and prayed for grant of time. Learned AROC is present and Learned Counsel for the Income Tax Department is also present.

List on **17.08.2021.**

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P. S. N. PRASAD
MEMBER (JUDICIAL)

